

CA No. 133/2020
State VS. Mohd. Imran

Fresh appeal received by way of assignment. It be checked and registered.

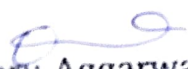
Matter taken up through Video Conferencing (Cisco Webex).

03.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State/appellant.

Notice of the appeal be sent to the respondent on filing of PF,
for 04.11.2020.

TCR be called 02 days prior to next date of hearing.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-03.09.2020

FIR No. 282/19
PS: Kotwali
U/s:304/34 IPC
Lallan Vs. State

Fresh bail application u/s 439 Cr.PC received by way of assignment. It be checked and registered.

Matter taken up through Video Conferencing (Cisco Webex).

03.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.
Ld. Counsel for applicant/accused Lallan.

This is an application u/s 439 Cr.PC moved on behalf of applicant/accused Lallan, seeking regular bail. Reply filed by the IO.

Ld. Counsel for applicant submits that he wants to appear in person and address his arguments in the court, therefore, request to adjourn the matter.

At his request, put up for arguments on bail application, on

05.09.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-03.09.2020


Cr. Rev. No. 626/19
Pradeep Ohri Vs. State & Ors.

Matter taken up through Video Conferencing (Cisco Webex).

03.09.2020

Present: Sh. Varun Garg, proxy counsel for revisionist.
Sh. Virender Singh, Ld. Addl. PP for State/respondent no. 1.
None for other respondents.

Put up for arguments on revision petition, on 06.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-03.09.2020

Cr. Rev. No. 562/19

Sunil Prakash Sharma Vs. Suprem Motors Pvt. Ltd. & Ors.

Matter taken up through Video Conferencing (Cisco Webex).

03.09.2020

Present: None for revisionist.

Ms. Manshi Kukreja. counsel for respondent no. 1.

None for other respondents.

Put up for arguments on revision petition, on 15.10.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-03.09.2020


CA No. 276/19
Manjeet Vs. State of Govt. of NCT of Delhi

Matter taken up through Video Conferencing (Cisco Webex).

03.09.2020

Present: Sh. Parveen Aggarwal, counsel for appellant.
Sh. Virender Singh, Ld. Addl. PP for State/respondent.

Put up for arguments on appeal, on 14.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-03.09.2020

Cr. Rev. No. 775/19

Rajesh Chauhan Vs. M/s Shri Ram Enterprises

Matter taken up through Video Conferencing (Cisco Webex).

03.09.2020

Present: Sh. Tushar Dutta, Ld. Counsel for revisionist.
Sh. Ajay Chadha, Ld. Counsel for respondent.

Put up for arguments on 02.11.2020.



(Charu Aggarwal)
ASJ-02/Central Distt
THC/Delhi-03.09.2020

SC No. 19/20
FIR No. 149/19
PS: Hauz Qazi
State Vs. Mohd. Faizan Waseem

Matter taken up through Video Conferencing (Cisco Webex).

03.09.2020

Present. Sh. Virender Singh, Ld. Addl. PP for State.

Accused no. 1 is in JC.

Accused no. 2 to 4 with counsel.

Put up for PE on 30.09.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-03 09 2020


SC No. 789/19
State Vs. Mahesh Chand Sharma

Matter taken up through Video Conferencing (Cisco Webex).

03.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.
None for accused.

Put up for PE on 29.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-03.09.2020

SC No. 472/19
FIR No. 274/18
PS: Civil Lines
State Vs. Ritvik


Matter taken up through Video Conferencing (Cisco Webex).

03.09.2020

Present: Sh. Virender Singh, Ld. Addl. PP for State.
None for accused no. 1.
Sh. Neeraj Chaudhary, Ld. Counsel for accused no. 2 Aarpia.
(Accused no. 2 Aarpia is already on interim bail).

Fresh application u/s 439 Cr.PC seeking regular bail received through
e-mail on behalf of accused no. 2 Aarpia

Put up for PE on 17.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-03.09.2020


CC No. 814/18
Pinki Shewalia Vs. Sandeep Chopra

Matter taken up through Video Conferencing (Cisco Webex).

03.09.2020

Present: Ld. Counsel for complainant.

Put up for PSE on 28.10.2020.


(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-03.09.2020

CA No. 51/20
Yogesh Shukla Vs. Ashwani Kumar

Matter taken up through Video Conferencing (Cisco Webex).

03.09.2020

Present: None.

Put up on 25.09.2020.



(Charu Aggarwal)
ASJ-02/Central Distt.
THC/Delhi-03.09.2020